

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)
TIS HAZARI COURTS : DELHI

ORDER / BAIL DUTY ROSTER

This is with reference to this office order/bail duty roster bearing No. 1283/34246-34279/Bail Power/Gaz./PDJ West/2022 dated 02.12.2022, taking note of that Ms. Ambika Singh, ASJ-02 is on leave, first link Ms. Aanchal, ASJ(SFTC)-01 and second link Sh. Devendra Kumar Sharma, Spl. Judge NDPS Act are also on leave today i.e. 03.04.2023

In view of the above, Sh. Manish Khurana, ASJ-04, West District, Tis Hazari Courts, Delhi shall perform duties in bail matters assigned to Ms. Ambika Singh, ASJ-02, West District for 03.04.2023, in addition to the work already assigned to him.

Rest of the bail duty roster referred above, shall remain the same.

Vinod Kumar
03/4/2023
(VINOD KUMAR)

PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, THC, DELHI

NO

No. 102/1416-2482 /Bail Power/Gaz./PDJ West/2023

Dated, Delhi the 03/4/23

Copy forwarded to :-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The Judicial Officers concerned.
4. The Branch Incharge, all branches of West District, Tis Hazari Courts, Delhi.
5. The Director, Directorate of Prosecution; Govt. of NCT of Delhi.
6. The Public Prosecutor, Tis Hazari Courts, Delhi.
7. The Reader to the undersigned.
8. The In-charge, Lock-up, Tis Hazari Courts, Delhi.
9. The PS to the undersigned.
10. For uploading on centralized Website through Layers.
11. The Secretary, Bar Association, Tis Hazari Courts, Delhi.
12. For uploading on Layers.

Vinod Kumar
03/4/2023
PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, THC, DELHI

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